

ATTENDANCE-CUM-ORDER SHEET OF HEARING

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH**

TP No.13/397/398/GB/2016
(C P No.186/2013)

Sharmila Shetty. ...Petitioners

-Versus-

B & A Ltd. and Others ... Respondents

Present :

Mr Justice P K Saikia, Member(J)

Date of hearing : 16th January 2017.

Name of the Company	B & A Ltd. & Ors.
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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ORDER

Mr A. Hassan, learned counsel for the petitioner submits that Mr J. Saha, the learned Sr. counsel who is leading in this case, could not appear before this court today due to his personal difficulties and, therefore, he prays for an adjournment. In that connection, I have also heard Mr A. Sahewal, learned counsel for the respondents. He raises no objection in granting adjournment.

On hearing both the parties, the matter is adjourned to 06. 02 2.017



Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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